

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 210 OF 2016 & IA NO. 450 OF 2016 AND
APPEAL NO. 279 of 2016 & IA NO. 576 of 2016**

Dated : 20th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)

Vs.

**Central Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Sanjay Sen, Sr. Adv

Ms. Divya Chaturvedi

Mr. Saransh Shaw for R-2

Mr. Mridul Chakravarty

Mr. Pallav Mongia for PGCIL

ORDER

List these matters for hearing on **14.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**